

FORM G (RE-ISSUED)
INVITATION FOR EXPRESSION OF INTEREST FOR
SUPREME BEST VALUE KOLHAPUR (SHIROLI) SANGLI TOLLWAYS PRIVATE LIMITED
OPERATING IN ROAD INFRASTRUCTURE AT MUMBAI, MAHARASHTRA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Supreme Best Value Kolhapur (Shiroli) Sangli Tollways Private Limited PAN: AAQCS6794Q CIN: U45400MH2010PTC210311
2.	Address of the registered office	Supreme City, Hiranandani Complex, Powai, Mumbai – 400076
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	An arbitration award, amounting to ~Rs. 800 CR (including interest), in favour of the corporate debtor against PWD, Maharashtra and a small plot of land at Mouje Zaap of Sudhagad Taluka, Raigad (MH).
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Not applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing supremebestvalue.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing supremebestvalue.cirp@gmail.com
10.	Last date for receipt of expression of interest	28-07-2026*
11.	Date of issue of provisional list of prospective resolution applicants	03-08-2026*
12.	Last date for submission of objections to provisional list	08-08-2026*
13.	Date of issue of final list of prospective resolution applicants	10-08-2026*
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11-08-2026*
15.	Last date for submission of resolution plans	11-09-2026 *
16.	Process email id to submit Expression of Interest	supremebestvalue.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Registration No. UDYAM-MH-19-0065615, dated 11-06-2021.

*The timelines set out herein are subject to the approval of the Hon'ble National Company Law Tribunal for restoration of the Corporate Insolvency Resolution Process under Section 33(1A) of the Insolvency and Bankruptcy Code, 2016.

In the matter of **Supreme Best Value Kolhapur (Shiroli) Sangli Tollways Private Limited**

-/ sd

Date: 13-07-2026

Place: Mumbai

Rajesh Jhunjhunwala

Resolution Professional

IBBI/IPA-003/IP-N00457-C01/2017-2018/11102

A51, Aashit Chs, Azad Road, H B Gawde Marg,

Stanburg Estate, Juhu Koliwada, Mumbai City,

Maharashtra –400 049.